

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.688/2017

Friday, this the 27th day of April 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Dr. Neelam Bhalla,
Aged 58 years
Designation : Scientist F, Group A Gazetted
d/o Sh. S P S Bhalla
r/o Type 5, Flat No.C-20, HUDCO Place
Andrews Ganj, New Delhi – 110 049

(Applicant in person)

..Applicant

Versus

1. Union of India through its Secretary
Ministry of Defence
South Block, New Delhi – 110 011
2. Department of Defence Research & Development
Ministry of Defence
Through its
Secretary DD R&D and Chairman DRDO
DRDO Bhawan
Rajaji Marg, New Delhi – 110 005
3. Recruitment & Assessment Centre (RAC), DRDO
Ministry of Defence
Through its Chairman
Lucknow Road
Timarpur, New Delhi – 110 005

..Respondents

(Mr. Rohit Sehrawat, Advocate for Mr. Hanu Bhasker, Advocate)

O R D E R (ORAL)

Justice Dinesh Gupta:

The applicant, Dr. Neelam Bhalla, appeared in person and submitted that she wants to withdraw this O.A. Learned proxy counsel for respondents has no objection to the same.

2. In view of the statement made by the applicant, the O.A. is dismissed as withdrawn.

(K.N. Shrivastava)
Member (A)

April 27, 2018
/sunil/

(Justice Dinesh Gupta)
Chairman